

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 20.12.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1518 of 2019	Pallavi Priadarshini Kaul Vs. Vinod Kumar Kothari & Ors.	Arijit Mazumdar	
2.	Comp. App. (AT) No. 365 of 2019	Jayshree Damani & Anr. Vs. Atlas Copco (India) Ltd.	Mahesh Agarwal	
3.	Comp. App. (AT) No. 366 of 2019	Janak Mathuradas Vs. Atlas Copco (India) Ltd.	Mahesh Agarwal	

By Order

**-sd/-
Registrar**

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in